

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

27. CP/237(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Amit Mavi
Vs
IIFL Finance Limited (Formerly IIFL
Holdings Ltd.)

Section 213, 222(1), 221 of Companies Act, 2013

ORDER

1. Ms. Naira a/w Ms. Pooja Gera and Mr. Nitin Parkhe, Ld. Counsel for the Petitioner present through physical mode. Mr. Chetan Kapadia, Ld. Sr. Counsel a/w Mr. Gaurva Mehta, Mr. Anush Matkar and Mr. Aniruddh, Ld. Counsel for the Respondent present through physical mode.
2. Ld. Counsel for the Petitioner submits that the pleadings are complete in the matter.
3. Post this matter on **27.06.2024** for hearing.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)